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पर दृढ़तापूर्वंक कार्रवाई करनी चाहिये, इस में दो रायें हो ही नहीं सकतीं।

श्री रामगोपाल शालवाले : वह स्थिति कब भायेगी यह तो बतला दीजिये जिसके बारे में मापने कहा?

प्रधान मन्त्री, घणु शक्ति मन्त्री, गृह-कार्य मन्त्री तथा योजना मन्त्री (श्रीमती इन्दिरा गांधी) : यह बड़ा भ्रजब सवाल है ?

श्री रामगोपाल शालवाले : यह मेरा मौलिक सवाल है कि जो दंगे प्रारम्भ करने वाले हैं उन के खिलाफ सरकार क्या कार्रवाई करती है। जब तक यह नहीं होगा तब तक दंगे खत्म नहीं होंगे।

श्री बलराज मधोक: सवाल का जवाब आना चाहिये।

People who start the riots, how are you going to punish them?

श्रध्यक्ष महोदय: पहले सवाल किया फिर बैठ गये, उस के बाद किया फिर बैठ गये। मंत्री महोदय ने जवाब दिया, फिर खडे हो गये। ऐसे कैसे काम चलेगा?

SHRI SARDAR AMJAD ALI: Sir let us remember the wise saying of Edmund Burke, He said "We cannot station our garrison in every nook and corner of the State." In a civilised State, the maintenance of law and order should be the combined effort of the Government as well as the people. (Interruption) The decision for the imposition of a tax on all people alike of the riot-affected areas is very welcome. But I want to know whether the funds collected out of such tax would entirely be spent for the relief and rehabilitation of the riotaffected people and, if not, in which way the Government propose to compensate them. I would like the Prime Minister to reply.

SHRIMATI INDIRA GANDHI : This was a decision taken at the informal meetings where all Chief Ministers were not present; only a few were. We are following this matter up with other State Governments.

There are several views about this: when such a fine is imposed, how should the money be utilised. One of the views was the same as that expressed by the hon. Member. The other was that the Government could spend the money towards meeting the expenses of the special police and such other arrangements. But these metters are all under consideration.

Central Help to States for Anti-Dacoity Compaign +

*428. SHRI RAM KISHAN GUPTA: SHRIS. C. SAMANTA: SHRI KAMALNAYAN BAJAJ: SHRI R. K. BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what help is being given annually by the Central Government for anti-dacoity compaign in the dacoit-infested areas of various States in India;
- (b) which of the States is getting the maximum grants and the reasons for the same; and
- (c) the success achieved so far by the combined operations of the Central and State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) to (c). A statement is laid on the Table of the House.

Statement

Measures for meeting the decoity manace in the dacoit-infested areas in the States are primarily the concern of the State Governments who are charged with the maintenance of law and order. However, Government of India are alive to the problem of dacoity prevailing in the Chambal Valley area covering some districts of Rajasthan, Madhya Pradesh and Uttar Pradesh which have been chronically affected by this menace, and have been in touch with the State Governments concerned; and concerted measures for meeting the menace are being devised. In of the State this connection the needs Governments for strengthening the law enforcement machinery were discussed in a

दिया गया। दूसरा सवाल यह वा कि किस स्टेट को ज्यादा से ज्यादा माली इमदाद दी गई है श्रौर उसके रीजन्स क्या हैं। इसका भी कोई जवाब नहीं दिया गया। पहले इनके जवाब म्राने चाहियें।

Oral Answers

SHRI K. C. PANT : Sir, in the statement, a fairly detailed account has been given of precisely what action is being taken by the Government. The specific information was given in reply to another question in this House on 3rd April, 1970. The question was in relation to Madhya Pradesh and the answer was, a loan a of Rs. 3.75 lakhs and a grant of Rs. 1.25 lakhs were sanctioned to the Government of M. P. for modernisation of the police force. Regarding the general proposition, there is a scheme for modernisation of police forces in the States, for which the Central Government gives assistance under a loan and grant assistance scheme. Last year, Rs. 50 lakhs were given to the State Governments under this head. 25 per cent of this in the shape of grant and the balance of 75 per cent being loan. The above amount has to be utilised by the State Governments for purchasing wireless equipment, transport and improving and furnishing their technical laboratories like forensic science laboratory, finger-print laboratory, etc. with modern equipment. In the current year. Rs. 100 lakhs have been provided for this purpose.

श्री राम किशन गुप्त : स्टेटमैंट में दिया गया है कि एक बी० एस० एफ० श्रकेडेमी खोली गई है जिसमें ट्रेनिंग जारी की गई है और इस किस्म की स्पेशल ट्रेनिंगदी जाती है कि किस किस्म से डाकुग्रों को पकड़ा जाये भीर कैसे इस मेनैस को खत्म किया जाय। मैं जानना चाहता हं कि इस इंस्टिट्यूट में कितने पर्सन्स को ट्रेनिंग दी जा रही है ग्रीर उसका क्या रेजल्ट निकला ? क्या ग्राप इस स्कीम को भीर ग्रागे बढ़ाना भी चाहते हैं ?

SHRIK, C. PANT: I cannot say how many were trained but the report of the State Government is, after these measures had been taken which I had outlined, there has been a growth of confidence amongst

series of meetings with State representatives. Among the measures being taken is the utilisation by the State Governments concerned, on an intensive basis, in this area, of Central financial assistance being given to the States for modernising their police The forces etc. intention is that the equipment etc. purchased with such assistance may be used in an intensive way in the affected areas. Apart from providing mobile and static radio sets, a number of police officers of the States concerned are to be trained at the BSF Academy at Tekanpur in the application of special tactics in antidacoity operations and in the use of special equipment. The programme of training has Further already commenced. training exercises of units of BSF are being conducted in the dacoity infested areas with a view to infusing confidence in the local population.

Oral Answers

A programme of development of road communications in this area is also under examination of the Planning Commission who recently held discussions in this connection with representatives of the three State Governments.

These special efforts are expected to bring about noticeable improvement in the situation.

श्री राम किशन गुप्त: ग्रध्यक्ष महोदय, जैसे भ्राप हम से यह भ्राशा रखते हैं कि हम सवाल ट दि प्वाइंट करें, उसी तरह से, मैं भापकी नोटिस में लाना चाहता हूँ कि जवाब भी ढंग का होना चाहिये। मेरे किसी भी सवाल का जवाब नहीं दिया गया फिर बिल्कुल गलत जवाब दिया गया। ग्रगर भ्राप चाहेती मैं स्टेटमैंट पढ कर सूना सकता हं, लेकिन डरता हैं कि भ्राप बार-बार घंटी बजाने लगेंगे। भ्रगर द्माप सारे स्टेटमैंट की देख डालिये तो आपको पता लगेगा कि मेरे एक सवाल का भी जवाब नहीं दिया गया।

ध्रध्यक्ष महोदय : भ्राप सवाल कीजिये।

श्री राम किशन गुप्त: मेरा पहला सवाल यह था कि स्टेट गवर्नमेंट को ऐन्टी डकायटी कम्पैन के लिये क्या कोई मदद दी गई श्रीर कितनी रकम दी गई। इसका कोई जवाब नहीं

होम मिनिस्ट्री के बीच में चर्चा हुई है श्रीर श्रागे भी होगी। इस सम्बन्ध में जो सहायता ठीक होगी, वह हम यहां से देंगे।

Oral Answers

the people there. It is not only use of modern methods and training, but the BSF trainees, after the training is over, camp in that area and carry out exercises in order to increase the confidence of the people of that

SHRI R. K. BIRLA: May I know from the Minister, particularly from Mr. Mirdha who knows fully well the type of dacolty going on in Rajasthan, whether the Government of India is going to use the military to see that this dacoity menace goes away, because the police has totally failed to eradicate this anti-social evil? This is a very serious problem and all the possible help, whether from the military or police, should be taken to fight it.

SHRI K. C. PANT: The army is required to perform certain functions, which are very specific. For this purpose, those armed forces which are designated for this purpose will carry out the operations.

भी प्रकाशवीर शास्त्री: मैं तो एक बहुत सामान्य सी बात पूछना चाहता हूँ। क्या यह सत्य है कि मध्य प्रदेश के एक गांव में इस प्रकार की घटना भी घटी है जहां एक स्कूल के सोलह बालकों को डाकू पकड़ ले गये भीर उसी गांव के कुछ और व्यक्तियों को भी पकड़ ले गये? क्या यह भी सत्य है कि मध्य प्रदेश पुलिस ने केन्द्रीय सरकार से यह सहायता मांगी है कि हमको 350 धाटोमैटिक राइफलें दे दी जायें क्योंकि डाकुधों के पास आटोमैटिक राइफलें हैं? यदि हां, तो सरकार को उन्हें 350 धाटोमैटिक राइफलें हैं? यदि हां, तो सरकार को उन्हें 350 धाटोमैटिक राइफलें हैं? कि समस्या का समाधान कर सकते हैं?

भी कुष्ए चन्द्र पन्त : बच्चों के किडैन-पिंग की बात सही है। हमने यहां से मध्य प्रदेश सरकार से कहा है कि इस सम्बन्ध में जो कुछ भी सहायता सेंट्रल गवनंमेंट दे सकेंगी, वह देगी। हमने उनसे इस बारे में रिपोर्ट भी मांगी है। धाटोमैटिक राइफल्ज धौर कई दूसरी बातों के बारे में हाल ही में आई० जी० पीज० धौर

SHORT NOTICE QUESTION

Admission to St. Xavier's College Calcutta

SNQ 6. SHRI SAMAR GUHA:
SHRI B. K. DASCHOWDHURY:
SHRI TRIDIB KUMAR
CHAUDHURI:
SHRI HEM BARUA:
SHRI RABI RAY:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that St. Xavier's College, Calcutta admits only those students who have qualified in School Certificate Examination and Higher Secondary Examination having English as medium of instruction;
- (b) whether large number of students who secured very high marks in Higher Secondary Examination this year were refused admission in the College because their medium of instruction was Bengali;
- (c) if so, the number of students admitted in B. A., B.Sc., B Com, and Pre-University classes this year having (i) English as medium of instruction and (ii) Bengali as medium of instruction, in this College;
- (d) whether such discrimination against the students who passed Higher Secondary Examination from Bengali medium schools is against the principle of education in this country; and
- (e) if so, whether Government propose to hold an enquiry into the matter?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) and (b). No, Sir.

- (c) The number of students admitted is as follows:
 - (i) Having English as Medium of Instruction: B.A. 61; B.Sc. 71; B. Com. 306; and P. U. (Arts) 18.
 - (ii) Having Bengali or any oher Indian Languages as Medium of